

DELHI VIDHAN SABHA

LIST OF BUSINESS

Friday, August 29, 1997 / Bhadrapad 07, 1919 (saka)

2.00 P.M.

1. QUESTIONS

Questions as entered in separate list to be asked and answers given.

2. SPECIAL MENTION

Matters to be raised by Members as given in separate list.

3. CALLING ATTENTION

Shri Mukesh Sharma to call the attention of Chief Minister on the situation arising out of accumulation of dirty water in schools, bus terminals, Government hospitals, etc.; choking of sewer lines and overflowing of drains ~~under the Flood Control Department~~ on account of continuous rains for the last two days.

PRIVATE MEMBERS BUSINESS

4. PRIVATE MEMBERS RESOLUTIONS

- (a) Further discussion on the following resolution moved by Shri O.P. Babbar on 21.3.1997 :-

"This House recommends that the roads, street lights, water, sewer, etc. in Group Housing Societies be maintained by M.C.D. with immediate effect."

- (b) Further discussion on the following resolution moved by Dr. A.K. Walia on 21.3.1997 :-

"This House resolves that a Cricket Stadium of international standard be constructed in Yamuna Sports Complex, East Delhi."

- (c) Shri Deep Chand Bandhu to move the following resolution :-

"This House recommends that by granting NOC to Unauthorised Colonies in Delhi, all Civic amenities be extended to them and the strength of Safai Karamcharies deployed in these Colonies should be in proportion to the population residing therein."

d) Shri Mukesh Sharma to move the following resolution:-

"This House resolves that all Unauthorised Colonies of Delhi which came into being prior to 31st March, 1993 be provided with electric connections."

e) Prof. P.K. Chandla to move the following resolutions :-

"This House resolves that without charging statutory Sales Tax & depositing the same with the Sales Tax Department, no sale of Lotteries should be permitted in Delhi."

P.N. GUPTA
SECRETARY